GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO-1306

TO BE ANSWERED ON 02/08/2024

COVERAGE OF AGRICULTURAL OUTPUT UNDER MSP

1306. SHRI RAGHAV CHADHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that Government provides Minimum Support Price (MSP) only on 17 per cent of the agricultural output;
- (b) the manner in which the remaining 83 per cent agricultural output is supported, and whether Government plans to introduce agricultural reforms for covering the same;
- (c) the number of mandis functional across the country, details thereof, State-wise;
- (d) whether Government plans on setting up a direct consumer farmer interface across the States, details thereof;
- (e) whether Government plans to directly compensate the farmers for the difference between selling price and MSP; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

- (a): No Sir.
- (b): Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops and Fair & Remunerative Price (FRP) for Sugarcane. These crops cover about 99 percent of the total agricultural production in the country.
- (c): The details of State-wise functional Mandis is given at the Annexure.
- (d): Government has been promoting establishment of farmer-consumer markets in public and private sector both in the country, wherein farmers directly sell their produce, mostly perishables, in retail to the consumers. The farmer-consumer markets in the country are in the name of Rythu Bazars in Andhra and Telangana; Uzhavar Sandhais in Tamil Nadu and Puducherry; Apni Mandi/Janata Bazar in Haryana, Punjab & H.P.; and Krushak Bazar in Odisha.
- (e) & (f): No sir, there is no such proposal.

Annexure referred to in reply to part (c) of Rajya Sabha Unstarred Question No. 1306 due for reply on 02.08.2024

State-wise details of functional Mandis as on 31.03.2023

Sl. No.	Name of the State/UT	No. of Functional Mandis
1.	Andhra Pradesh	96
2.	Andaman & Nicobar	0
3.	Arunachal Pradesh	19
4.	Assam	20
5.	Chandigarh	1
6.	Chhattisgarh	187
7.	Goa	8
8.	Gujarat	272
9.	Haryana	285
10.	Himachal Pradesh	56
11.	Jharkhand	201
12.	Karnataka	564
13.	Madhya Pradesh	465
14.	Maharashtra	686
15.	Meghalaya	2
16.	Nagaland	19
17.	New Delhi	15
18.	Odisha	535
19.	Puducherry	8
20.	Punjab	436
21.	Rajasthan	293
22.	Sikkim	0
23.	Tamil Nadu	288
24.	Telangana	237
25.	Tripura	21
26.	Uttar Pradesh	611
27.	Uttrakhand	59
28.	West Bengal	537
	Total	5921
